

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No.L-1/44/2010-CERC

Coram:

**Shri P.K Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member**

Date of Order:10th October 2019

In the matter of:

Determination of Point of Connection (PoC) rates and transmission losses for the period of July 2017 to September 2017 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And in the matter of:

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

.....Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (herein after "2010 Sharing Regulations") came into effect from 1.7.2011.

2 National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses for each financial year under the 2010 Sharing Regulations. Further, as per Regulation



17 of the 2010 Sharing Regulations, the Implementing Agency is required to submit the following information after the computation of transmission charges and losses:-

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal and nodal transmission charges for the ensuing Application Period;
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;
- (d) Schedule of charges payable by each constituent for the ensuing Application Period;
- (e) YTC detail (information submitted by the transmission licensees covered under these Regulation and computation by Implementing Agency);
- (f) Zone wise details of PoC Charges to enable each DIC to see details of transmission lines it is using and whose transmission charges it is sharing.
- (g) LTA/MTOA and their commencement schedule

3. The Commission vide its Order dated 23.08.2017 had approved the slab rates for PoC Charges towards 'LTA / MTOA, STOA', Reliability Support Charge Rate, HVDC Charge Rate as well as slabs for PoC losses for the Application Period July to Sep 2017 based upon afore-mentioned data.

4. Subsequent to aforesaid Order the Commission has issued Order dated 06.11.2018 in petition no. 261/MP/2017 vide which methodology for Sharing of Transmission Charges for associated transmission system of Kudgi Generating Station has been specified. Relevant extract is provided as under.



“39 (vi) In the light of the above, as per Regulation 8(6) of the Sharing Regulations, the petitioner is liable to pay the transmission charges till COD of its delayed units Hence, we direct that the annual transmission charges of the associated transmission system (i.e. Kudgi-Narendra, Narendra-Madhugiri and MadhugiriBidadi and associated bays) as determined or adopted by the Commission shall be considered in PoC mechanism corresponding only to the unit declared under commercial operation i.e. Unit-I (as per records available in this petition) and the balance transmission charges shall be recovered from NTPC till the remaining units are declared under commercial operation. On COD of Unit-II & Unit-III, proportionate transmission charges corresponding to Unit-II & Unit-III, shall be considered in PoC from their respective CODs.”

5. Further the Commission has issued Order dated 31.07.2019 in Review Petition No. 20/RP/2018 along with I.A. Nos. 46/IA/2019, 48/IA/2019 and 49/IA/2019 and Review Petition No.3/RP/2019 vide which methodology for Sharing of Transmission Charges for Champa-Kurukshetra HVDC line has been modified. Relevant extract is provided as under :

“55.

..... After the coming into effect of the 2010 Sharing Regulations, the provisions of the Regulations are necessarily to be applied in the present case and having come to the conclusion that the instant transmission assets are created to supply the power to Northern Region, the methodology specified for sharing of transmission charges in the orders dated 22.2.2018 and 6.11.2018 would also require modification as the applicable methodology for sharing of transmission charges would now be as per Regulation 11(4)(3)(i) of the 2010 Sharing Regulations and it would come into effect from the date of commercial operation of the instant assets.”

6. In view of the above, the Implementing Agency vide its letter dated 29.08.2019 has submitted the revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period July,2017 to Sep,2017 in compliance with Regulation 17 of the 2010 Sharing Regulations, considering the following changes incorporated in the calculations with respect to the original POC Order dated 23.8.2017:-

- a) The methodology of sharing of transmission charges for associated transmission system (ATS) of Kudgi generating station (i.e. Kudgi-Narendra, Narendra-Madhugiri and Madhugiri Bidadi and associated bays) as per Order dated 06.11.2018 in Petition no. 261/MP/2017, has been considered. For this Quarter LTA of 797.5 MW from Kudgigenerating station has been consideredfor SR beneficiaries and 1/3rd of transmission charges for Kudgi ATS has been considered under PoC. 2/3rd of transmission charges for Kudgi ATS have been allocated to NTPC Kudgi.
- a) The sharing mechanism as directed vide Order dated 6.11.2018 in Petition No. 261/MP/2017 has been for BRBCL Generating Station also. For this Quarter LTA of 250 MW from BRBCL has been considered for beneficiaries and1/4th of transmission charges for ATS of BRBCL i.e.Nabinagar- Sasaram line alongwith associated bays has been considered under PoC. 3/4th of transmission charges for Nabinagar- Sasaram line have been allocated to BRBCL.
- b) Total Monthly Transmission Charges (MTC) for Q2 2017-18 has been revised from Rs 2451.20 Crore to Rs 2464.18 Crore considering the final tariff approved vide Commission Order dated 22.02.2018 in Petition No. 13/TT/2017 for Pole-I of HVDC Champa-Kurukshetra in place of the Provisional Tariff considered in the earlier POC Order dated 23.8.2017.
- c) The sharing mechanism in respect of HVDC Champa-Kurukshetra is as directed by Commission in Petition No. 20/RP/2018 vide Order dated 31.07.2019.

7. We have examined aforesaid data as submitted by IA. We find that the calculations submitted by the Implementing Agency have been done as per 2010 Sharing Regulations and amendments thereof.

8. In light of the above, we approve the revised slab rates as submitted by Implementing Agency for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate, payable by each DIC for the Application Period July 2017 to Sep 2017. All other parameters shall be governed by CERC Order dated 23.08.2017.

9. The revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period July, 2017 to Sep, 2017 is provided at Annexure I.

10. We also direct the Implementing Agency to publish zonal PoC Rates and associated details which will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used.

11. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and the Central Transmission Utility shall also give wide publicity to this order through their websites.

Sd/-
(I. S. Jha)
Member

Sd/-
(Dr. M.K. Iyer)
Member

Sd/-
(P.K Pujari)
Chairperson



PoC Rates for LTA/MTOA billing				
Slabs for PoC Rates-Northern Region (July 2017 - September 2017)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NR (Rs./MW/Month)
1	Haryana	362349	27255	43150
2	Rajasthan	362349	27255	43150
3	LancoBudhil	288463	27255	43150
4	Punjab	251520	27255	43150
5	Uttar Pradesh	251520	27255	43150
6	Delhi	177634	27255	43150
7	Uttarakhand	177634	27255	43150
8	Anpara-C	140691	27255	43150
9	KarchamWangtoo	140691	27255	43150
10	AD hydro	66804	27255	43150
11	Chandigarh	66804	27255	43150
12	Himachal Pradesh	66804	27255	43150
13	Jammu & Kashmir	66804	27255	43150

Slabs for PoC Rates- Southern Region (July 2017 - September 2017)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for SR (Rs./MW/Month)	Kudgi transmission charges to be paid by NTPC Kudgi (Rs/Month)
1	Andhra Pradesh	362349	27255	16060	
2	Karnataka	362349	27255	16060	
3	Telangana	214577	27255	16060	
4	Kerala	177634	27255	16060	
5	Thermal Powertech	140691	27255	16060	
6	Goa-SR	103747	27255	16060	
7	Tamilnadu	103747	27255	16060	
8	Puducherry	66804	27255	16060	
9	SEPL	66804	27255	16060	
10	Udupi Power Corporation Limited	66804	27255	16060	
11	NTPC Kudgi				125972000

Slabs for PoC Rates -North Eastern Region (July 2017 - September 2017)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NER (Rs./MW/Month)
1	Mizoram	362349	27255	8503
2	Assam	288463	27255	8503
3	Meghalaya	214577	27255	8503
4	Nagaland	214577	27255	8503
5	Arunachal Pradesh	177634	27255	8503
6	Manipur	177634	27255	8503
7	Tripura	103747	27255	8503

Slabs for PoC Rates - Western Region (July 2017 - September 2017)					
Sl. No.	Name of Entity	Slab Rate (Rs./MW/ Month)	Reliability Support Charges Rate (Rs./MW/ Month)	HVDC Charges Rate for WR (Rs./MW/ Month)	HVDC Charges for Mundra - Mohindergarh (amount payable by M/s Adani for 1495 MW LTA to Haryana) (Rs/Month)
1	ACBIL	362349	27255	8503	
2	Goa-WR	362349	27255	8503	
3	Jindal Power Limited	362349	27255	8503	
4	Maharashtra	362349	27255	8503	
5	Spectrum Coal & Power Limited	362349	27255	8503	
6	APL Mundra	288463	27255	8503	287711355
7	Gujarat	251520	27255	8503	
8	MB Power	251520	27255	8503	
9	Chhattisgarh	177634	27255	8503	
10	Korba	177634	27255	8503	
11	D&D	103747	27255	8503	
12	DNH	103747	27255	8503	
13	Madhya Pradesh	103747	27255	8503	
14	Torrent	66804	27255	8503	



Slabs for PoC Rates - Eastern Region (July 2017 - September 2017)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for ER (Rs./MW/Month)	Charges payable towards MTC of 400kV Nabinagar -Sasaram (Rs/Month)
1	West Bengal	288463	27255	8503	
2	DVC	251520	27255	8503	
3	Odisha	251520	27255	8503	
4	Bihar	214577	27255	8503	
5	GMR Kamalanga	177634	27255	8503	
6	Jharkhand	177634	27255	8503	
7	Bangladesh	103747	27255	8503	
8	Farakka	103747	27255	8503	
9	Sikkim	66804	27255	8503	
10	BRBCL Nabinagar				21958688